

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.4065/9/HDB/2017
NAME OF THE COMPANY	Vaayucon Greentech Private Limited
NAME OF THE PETITIONER(S)	Vani Biochem
NAME OF THE RESPONDENT(S)	Vaayucon Greentech Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Raju for VSRaju	Advocate	Vbrajul@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.V.B.Raju, learned counsel for the petitioner. He requested time for complying with the objections. Post the case on 23.11.2017.


Member (Technical)


Member (Judicial)